

THE HIGH COURT OF ORISSA, CUTTACK.


Quotation Call Notice.

Memo No. 9290 /IX-3/97, Dated 19/10/2016

Sealed quotations on plain paper are invited by the undersigned from the intending bidders/suppliers registered under CST Act and having I.T. And VAT clearance certificate, for procurement of photo copier paper with specifications (75 GSM. A/4 size, JK Brand, 21 X 29.7 cms) . The Quotations should be accompanied with a sample and specification of paper being properly signed & stamped by the supplier.

The informations should be furnished in legible english specifying the price of the material including the carrying & forwarding Charges, VAT charges and the same shall be valid for one year from the last date of finalization of the bids & no escalation of price in the midst of the year shall be entertained thereafter.

The sealed Quotations should be addressed to the Registrar (Judicial), Orissa High Court, Cuttack either by self / post / courier during the office hour so as to reach on or before dt. 03.11.2016 which will be opened at 3 P.M. on the same day in the chamber of Registrar (Judicial) in presence of the bidders or their authorized representatives/agents if so like. Any quotation received after the specified time & date shall be summarily rejected and the undersigned reserves the right to accept/reject any or all the quotations without assigning any reason thereof. No claim whatsoever shall be entertained for loss/ damage caused to the parties/ bidders on account of such rejection.

  
Assistant Registrar(Administration),  
ORISSA HIGH COURT, CUTTACK

Copy forwarded to:-

- 1) Orissa High Court Notice Board,
- 2) Orissa High Court Website through NIC High Court Web page.